

ITEM NO.19

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4859/2024

OM PRAKASH TATYA & ANR.

Appellant(s)

VERSUS

RAM GOVIND & ORS.

Respondent(s)

Date : 23-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Himanshu Shekhar, AOR
Mr. Paban K Sharma, Adv.
Mr. Anchit Sripat, Adv.
Mr. Pranab Kumar Nayak, Adv.
Mr. Arvind Kumar, Adv.

For Respondent(s)

Mr. Pradeep Kumar Yadav, Adv.
Ms. Anjale Patel, Adv.
Ms. Chhaya Mishra, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service of notice is complete on respondent Nos. 2, 3, 5, 6, 8, 9, 10 and 12 but no one has entered appearance on their behalf.

Respondent Nos. 4, 7, 11, 13 and 14 deleted vide order dated 13.12.2021 of the Hon'ble Court.

The matter be processed for listing before the Hon'ble Court, under the rules.

In the meantime, parties may file the statement of case, if any.

SUJATA SINGH
Registrar

MG